## GOVERNMENT OF INDIA SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:423 ANSWERED ON:25.11.2014 SUSPENSION OF INDIAN BOXER P. Shri Nagarajan;Patel Shri Prahlad Singh;Patil Shri Kapil Moreshwar;Singh Shri Bhola

## Will the Minister of SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Indian Boxer Sarita Devi who had refused to accept her boxing bronze medal in the recent Asian Games has been suspended by AIBA and has not been allowed to participate in the AIBA Women's World Boxing Championship 2014 in Jeju;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Indian Olympic Association (IOA) is pursuing the matter to get the suspension overturned; and

(d) if so, the details thereof?

## Answer

## THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL)

(a) & (b): Ms. Laishram Sarita Devi, Boxer, was provisionally suspended by the Amateur International Boxing Association (AIBA), over the incident relating to refusal of bronze medal by her at the Incheon Asian Games 2014. She cannot participate in AIBA competitions, events and meeting until further notice.

(c) & (d): Ms. Sarita Devi has filed her reply to the notice of AIBA, provisionally suspending her. Secretary, Department of Sports had taken a meeting on 27th October 2014 in which representatives of Indian Olympic Association (IOA), Boxing India and Sports Authority of India were present. Boxing India is helping the player and coaches, provisionally suspended in all respects be it legally, psychologically etc.